



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|---|--|--|
| ORDERS | | | | |
| 1 | Review.Pet./82/2008 IN RSA-168/2002(D/O) | RAM PIYARI CHAUHAN Versus SANKAR GOWALA | MISS.B SARKAR MR.P SEN MR.P C BORPUJARI | |
| 2 | CRP(IO)/217/2022 | NEENA GOSWAMI AND ANR Versus PROMILA BORO AND 6 ORS | MR. N N JHA MR. M BERIA MS M SAHOO | MR B C TALUKDAR (R1-R3) MR K TALUKDAR (R1-R3) |
| 3 | Crl.Pet./451/2023 | INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR | MR. P MAHANTA MS. P SAHARIA | PP, ASSAM |
| 4 | WP(C)/5536/2023 | BASANT SAHU Versus THE STATE BANK OF INDIA AND 2 ORS | MR. R ALI MR M Z SHAH | MR. R GOSWAMI (R-2) MS. M SAIKIA (R-2) MS. P BORTHAKUR (R-2) |
| 5 | WP(C)/5785/2023 | RANGLAL MONDAL Versus THE STATE OF ASSAM AND 6 ORS | MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN | SC, HIGHER EDU MR N AHMED (R-7) SC, SEC. EDU. |
| 6 | WP(C)/6106/2023 | PABIN CH. BORO Versus THE STATE OF ASSAM AND 5 ORS | MR M AHMED MR. A HUSSAIN A. K. KANU | SC, PWD |

LEAVE NOTE OF ADVOCATES FOR 31/05/2024

| | | | | |
|-----|------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 4) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 5) | MR. P SUNDI | 22-05-2024 | To | 06-06-2024 |
| 6) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 7) | MR. A THAKUR | 24-05-2024 | To | 06-06-2024 |
| 8) | MS. B M CHETRI | 28-05-2024 | To | 04-06-2024 |
| 9) | MS. D GHOSH | 28-05-2024 | To | 04-06-2024 |
| 10) | MS. R D MOZUMDAR | 28-05-2024 | To | 31-05-2024 |
| 11) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |
| 12) | MR S KHOUND | 31-05-2024 | To | 31-05-2024 |
| 13) | MR. S B PRASAD | 03-06-2024 | To | 07-06-2024 |
| 14) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |

| | | | | |
|-----|---------------|------------|----|------------|
| 15) | MR M Z AHMED | 03-06-2024 | To | 04-06-2024 |
| 16) | MS B DUTTA | 03-06-2024 | To | 04-06-2024 |
| 17) | MR. A M DUTTA | 03-06-2024 | To | 04-06-2024 |
| 18) | MR. D KAKOTI | 01-06-2024 | To | 12-06-2024 |



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|--|--|--|
| ORDERS | | | | |
| 1 | CRP(IO)/70/2016 | HIMADRI DOWERAH Versus RAJIV DUTTA and 3 ORS. | MR.P DAS MR. N K KALITA MR.R TALUKDAR | MR.G RAHUL(R-2) MR.D M NATH R-2 |
| 2 | WP(C)/1286/2016 | SHRI TALUT TAMUK and ANR. Versus THE STATE OF ARUNACHAL PRADESH AND 7 ORS | MR.P J SAIKIA MR.R S MISHRA MR.R SAIKIA | MS.SOMILA R- 5-8 MR.S K DEORI(R- 5-8) GA, AP MR A APANG(R- 5-8) |
| 3 | WP(C)/551/2022 | GREATER LANKA TRUCK OWNERS ASSOCIATION, LANKA Versus THE STATE OF ASSAM AND 8 ORS. | MS H KALITA MR P K KALITA | GA, ASSAM SC, FINANCE SC, K A A C |
| 4 | WP(C)/8241/2022 | NAREN NATH Versus THE STATE OF ASSAM AND 4 ORS | MR. B J MUKHERJEE MR. S BISWAS MS R SAHA MR. H BURAGOHAIN MS D DEVI | GA, ASSAM SC, REVENUE |
| 5 | I.A.(Civil)/1450/2023 in CRP/5770/2023 | EJAJ AHMED Versus ANJU ARA BEGUM | MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MS A SIDDIKA MR A MOHAMMAD | |
| 6 | WP(C)/1395/2024 | TUHIN AHMAD SHUBHA Versus THE STATE OF ASSAM AND 5 ORS | MR J ABEDIN MR. K I MAZUMDER | SC, HIGHER EDU |

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